

voluntary cut of Indian Textile exports to the U.K.?

The Minister of Commerce (Shri Kanungo): Negotiations are still continuing between the British and Indian textile interests on the fixation of a voluntary ceiling on Indian textile exports to Britain. It would not be helpful to disclose any information on the results of the talks at this stage, which are going on between the industries of the two countries and not between the governments.

Shri Ram Krishan Gupta: May I know whether any alternative proposal has been made by the British representatives to reimburse this cut in export, and if so, what it is?

Shri Kanungo: That is exactly what I have replied to. The negotiations are going on, and I have already stated in my reply that it would not be helpful to disclose anything about the results of the talks at this stage.

Stoppage of Canal Water by Pakistan

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 Shri Bhanja Deo:
 Shri Jaipal Singh:
 *1269. Shri Muhammed Elias:
 Shri M. B. Thakore:

Will the Prime Minister be pleased to state:

(a) whether the Pakistan military authorities have stopped the water supply of a canal near the cease-fire line in Tithwal recently; and

(b) if so, whether Government have taken any steps to restore the water supply?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Water supply to the irrigated area near the habitation of Sudhpura village in Tithwal on our side of the cease-fire line was stopped by the authorities in Pakistan occupied Kashmir on March 26, 1950 and again on May 19, 1950.

(b) The army authorities took up the matter with the U.N. Military

Observers and, as a result, water was only partially restored on May 4, 1950 and after May 28, 1950.

श्री एम. वु. तारिक मैं यह जानना चाहता हूँ कि जो पाकिस्तान ने हमारे इलाके में पानी बन्द किया, क्या यह दुर्लक्ष है कि उस के साथ ही वहाँ पाकिस्तानी फौजियों ने गोलियाँ भी चलाई, जिस से हमारे कुछ लोग जख्मी हुए और एक मर भी गया।

(شہری ع-م- طارق : میں یہ جاننا

چاہتا ہوں کہ جو پاکستان نے ہمارے

علاقے میں پانی بند کیا - کیا یہ

دوست ہے کہ اس کے ساتھ ہی وہاں

پاکستانی فوجوں نے گولیاں بھی

چلائیں جس سے ہمارے کچھ لوگ

زخمی ہوئے اور ایک مر بھی گیا)

श्री साबत अली खाँ . गोली चली जरूर

थी, लेकिन १५ अप्रैल, १९५९ को मरा कोई नहीं। अलबत्ता एक गाय मर गयी।

श्री बजराम सिंह श्री पालियामेटरी मेकेटरी महोदय ने बताया कि आशिक रूप से पानी फिर प्राप्त किया जा सका है। जैसे पानी पहले प्राप्त किया जा रहा था, उसी शकल में फिर पानी प्राप्त करने के लिये हिन्दुस्तान की सरकार की तरफ से क्या कोशिश की जा रही है ?

श्री साबत अली खाँ हम को आशा है कि जैसे पहले पानी प्राप्त किया जाता था, अनकरीब वैसे ही प्राप्त किया जा सकेगा। अभी रुक रुक कर आ रहा है।

Mr. Speaker: Now, question No. 2170. Shri Sadhan Gupta.

Shri Sadhan Gupta: May I request that Q. 1300 also may be answered along with this?

Mr. Speaker: I deliberately divide these questions, so that one single Member may not monopolise all the time of the House. Anyhow, the

hon. Member comes here only occasionally, and, therefore, I shall allow this. Q. 1300 also may be answered along with Q. No. 1276.

Dandakaranya Scheme

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 *1276 { Shri Sadhan Gupta:
 Shri Sanganna:
 Shri P. G. Deb:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Madhya Pradesh Government is opposed to reclamation of reserve forests in the Pharasgaon area for the Dandakaranya Project;

(b) whether in view of such opposition, the Dandakaranya Development Authority has decided to reclaim Nishtari forest area for the rehabilitation of the displaced persons; and

(c) if so, whether reclamation of such areas will enable displaced persons to be settled in large concentrations as originally planned?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes These forests were found to contain very valuable timber.

(b). Yes. It has been decided to reclaim other suitable forest areas.

(c) The Government of Orissa and Madhya Pradesh have agreed to release over 2 lakh acres of land for reclamation to Dandakaranya Development Authority.

Resettlement of Displaced Persons in Umarkote (Orissa)

*1300. Shri Sadhan Gupta: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Dandakaranya Development Authority have decided to shift their operations for reclamation of land and resettlement of displaced persons from Pharasgaon in Madhya Pradesh to Umarkote in Orissa;

(b) how far Umarkote is from the nearest Railway station;

(c) whether it is proposed to link Umarkote by rail with any portion of the South Eastern Railway and if so, by what date;

(d) whether there are any all weather pucca roads connecting Umarkote with other places;

(e) if not, how many such roads are proposed to be constructed; and

(f) whether such roads will be provided and adequate transport facilities introduced before resettlement of displaced persons commences?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) No It is proposed to take up large scale reclamation after monsoon in Umerkote in Orissa and Paralkote in Madhya Pradesh.

(b) 136 miles from Salur, the nearest railway station.

(c) No

(d). Yes Umerkote is connected with Koraput, Jeypore (Orissa) and Jagdalpur (Madhya Pradesh) by all weather pucca roads

(e) In addition to the existing roads, the Dandakaranya Development Authority propose not only to upgrade the road from Borigama to Umerkote but to construct a new road connecting Umerkote with Amraoti and Kondagaon in Madhya Pradesh.

(f) Adequate transport facilities will be introduced on the roads.

Shri Sadhan Gupta: May I know whether the Nishtari forests which are proposed to be reclaimed are available in large blocks so that displaced persons may be taken in large concentrations or they are in small patches?

Shri P. S. Naskar: Whatever blocks we are taking up for reclamation will be in large patches. For example, I could tell the hon. Member and the House that after the monsoon, we